NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For consideration of IA 57/17 – to file addl. objections	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

- 1	Objections		
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Counsel for petitioner in IA 57/17 is present. Shri C.K. Nandakumar, Advocate has filed vakalat for petitioner in IA 57/17 who are Respondents No.1,2,3 and 5 in the main petition. He has also filed a memo with annexures. Counsel for respondents in IA 57/17 is present. She has filed reply to the additional documents filed by petitioners in IA 57/17.

Heard the counsel for petitioners in IA 57/17. For hearing the counsel for respondents, list it on 26.09.2017.

MEMBER (J)

MEMBER (T)